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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 10.05.2019

PRESENT: 1. Hon'ble Member (J) Shri Rajeswara Rao Vittanala

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 167/BB/2019	For admission	Sec 10 of I&B code 2016	M/s GNB Technologies (India) Pvt Ltd	Arjun Rao		

ADVOCATE FOR PETITIONER/s:

Amogh. C. A (Proxy counsel)
for Arjun Rao.

Adv for
petitioner

C. Indhira

ADVOCATE FOR RESPONDENT/s:

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ORDER

Heard Shri Amogh.C.A, learned Proxy Counsel for Petitioner; None
appeared for Respondent. Post the case on **29.05.2019.**



MEMBER (J)

Shruthi

Verified


Court Officer